

**NOTIFICATION No. 191 / 2015**

The Government of Puducherry in G.O.Ms.No.23/2011-LD, dated 14.09.2011, have issued orders sanctioning the Constitution of (i) a Sub Court at Karaikal and (ii) a Motor Accident Claims Tribunal at Pondicherry in the Union Territory of Puducherry.

Thiru.R.Gandhi, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning as Special Sub Judge, Special Sub Court to deal with LAOP cases, Cuddalore, who has been deputed to the Puducherry Judicial Service, to function as Sub Judge, Karaikal, in the newly sanctioned Court, in G.O.(D). No. 895, Home (Courts-I) Department dated 10.12.2015 of Government of Tamil Nadu and appointed as such on deputation basis in the Puducherry Judicial Service, in G.O.Ms.No.59/2015-LD, Law Department, dated 11.12.2015 of Government of Puducherry, is transferred and posted on deputation as Sub Judge, Karaikal, in the said newly sanctioned Court.

**II**

Thiru.N.S.Srivathsan, Additional Sub Judge, Pondicherry, is transferred and posted as Motor Accident Claims Tribunal, Pondicherry, in the said newly sanctioned Court.

HIGH COURT, MADRAS.  
DATED : 11.12.2015.

Sd/-P.KALAIYARASAN  
REGISTRAR GENERAL

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Senior Civil Judges - Transfer and postings -  
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.191/ 2015, dated : 11.12.2015.

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Thiru.R.Gandhi, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning as Special Sub Judge, Special Sub Court to deal with LAOP cases, Cuddalore, who has been transferred and posted on deputation in the Puducherry Judicial Service as Sub Judge, Karaikal, in the newly sanctioned Court, in the High Court's Notification cited above, is required to hand over charge of the post of Special Sub Judge, Special Sub Court to deal with LAOP Cases, Cuddalore, to the II Additional Sub Judge, Cuddalore on 11.12.2015 A.N and assume charge of his new post on 12.12.2015 F.N.(Saturday) without fail.

The II Additional Sub Judge, Cuddalore, is placed in full Additional Charge of the post of Special Judge, Special Sub Court to deal with LAOP cases, Cuddalore, until further orders.

II

Thiru.N.S.Srivathsan, Additional Sub Judge, Pondicherry who has been transferred and posted as Motor Accident Claims Tribunal, Pondicherry in the notification cited above, is required to take charge of his new post on 12.12.2015 F.N.(Saturday) without fail. On assuming charge of the said new post, he is also required to hold full Additional charge of the post of Additional Sub Judge, Pondicherry, until further orders

III

As the inauguration of the said newly sanctioned Courts is to be held on 12.12.2015 F.N. (Saturday), Thiru.R.Gandhi and N.S.Srivathsan, are required to report to the Chief Judge, Puducherry on 11.12.2015 A.N, without fail, in connection with inauguration of the said newly sanctioned Courts.

HIGH COURT, MADRAS.  
DATED : 11.12.2015.

Sd/-P.KALAIYARASAN  
REGISTRAR GENERAL